

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 537/11	TP 93/16	For submitting arguments	111/ 111A	IDEB Projects Pvt. Ltd., Vs Parkway Holdings Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
17.	VENKATESH MURTHY S.C 9845154443	Petitioner	Venkatesh
	Al. MOHAN H-> 9900097964	Respondent	Al.

ORDER

Counsel for Petitioner is present. Counsel for Respondent R1 & R3 is also present. Counsel for Petitioner requested time. List it on 31/01/2018 finally.


Member (T)


Member (J)